NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/632/ (IB)/2017

NAME OF THE PETITIONER(S)

: EDELWEISS ASSET RECONSTRUCTION CO LTD

NAME OF THE RESPONDENT(S)

: AML STEEL & POWER LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Jayah B. Dolia

M.s. Shanmuga Sundvam Geethargalli.T For MIS. Aiyar I Dolia

Geethanjallist Ran Hatisla

ORDER

Counsel for petitioner/financial creditor present and filed a memo alongwith annexures. Counsel for respondent/corporate debtor present and filed counter alongwith annexures. Both the counsels prayed for time to make submissions. Counsel for respondent submitted that they are negotiating with the parties at Mumbai for resolving the matter. Time is enlarged at request. Put up on 20.12.2017.

-sd -S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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